

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 2896
(To be answered on the 12th December 2024)**

EXPANSION OF DOMESTIC FLIGHT SERVICES

2896. SHRI ARUN GOVIL

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether it is true that the development of airports is necessary to realize the vision of 'Viksit Bharat' and if so, the details thereof; and**
- (b) whether the Government proposes for the expansion of domestic flight services across the country in view of the rising number of passengers, particularly for Western Uttar Pradesh as there is no additional international airport within the 500 kilometer area and if so, the details thereof?**

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Murlidhar Mohol)

(a) Development of airports is crucial to enhance connectivity which in turn will create economic opportunities, development of trade and tourism and link remote areas to urban and global markets.

Under the Greenfield Airports (GFA) Policy 2008, 'In-principle' approval for setting up of 21 Greenfield Airports across the country has so far been accorded, out of which 12 airports have been operationalised.

The Government launched the Regional Connectivity Scheme (RCS) - UDAN (Ude Desh ka Aam Nagrik) in October 2016 to enhance regional air connectivity from unserved and underserved airports in the country for making air travel affordable to the masses. 87 Aerodromes (including 13 Heliports and 2 water-aerodromes) have been operationalised under the RCS-UDAN Scheme.

(b) The Government has accorded in-principle approval for development of Jewar (Noida) Airport in West Uttar Pradesh, which is under construction. Besides, 18 (Eighteen) airports have been identified for development under the RCS UDAN Scheme in the state of Uttar Pradesh till now. 12 Airports namely Agra, Prayagraj, Bareilly, Kanpur, Hindon, Kushinagar, Aligarh, Azamgarh, Shravasti, Moradabad and Chitrakoot and Ayodhya airport have

been operationalised. Saharanpur airport is ready for operation. UDAN is an ongoing scheme where bidding rounds are conducted from time to time to cover more destinations/stations and routes.

With the repeal of Air Corporations Act in March, 1994, the Indian domestic aviation was deregulated. It is, therefore, up to the airlines to provide air services to specific places depending upon the traffic demand and commercial viability subject to compliance with the extant guidelines in this regard.
